

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

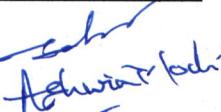
C.P No. 45/(MAH)/2011
CA No.

CORAM: Present: SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Smt. Akula Nagalaxmi
V/s.
M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	S. P BAJAJ	Advocate for Reff no. 4	
2)	Ashwin Modi		
3)	Ch. Murali, Adm. for petitioner		
4)	Zulfiqar Behrankarlin	Adv for R 1	
	Gandhar Raikar		

ORDER

CP No. 45/111A/NCLT/MB/MAH/2011

CP No. 46/634A/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 21.04.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)